

Government regarding the fall in prices and inadequate domestic marketing facilities.

Wage Boards for Workers in Unorganised Sector

*715. SHRI AMARSINH RATHAWA :

SHRI MOHANBHAI PATEL:

Will the Minister of LABOUR be pleased to state :

(a) whether Government are considering to constitute Wage Boards for the workers in the unorganised sector who are unable to negotiate effectively even to secure minimum wages;

(b) if so, the details of the sectors likely to be covered; and

(c) when these boards are likely to be constituted ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (c). The question of setting up Wage Boards for the workers in the unorganised sector is being examined.

Pilot Projects for increase in Rice Production in Orissa

*716, SHRI ANANDI CHARAN DAS : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the Central scheme of pilot projects taken up in Orissa during 1984-85 to increase the productivity and production of rice;

(b) the objectives of the pilot projects;

(c) the future programmes/plans in this regard; and

(d) whether Scheduled Castes and Scheduled Tribes will get some special benefit under this programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL GHANDRAKAR) : (a) Yes, Sir. A Rice Pilot Project was taken up in Orissa during 1984-85 in seven blocks.

(b) The objective of the Pilot Project was to identify the constraints operating at block level against steady increase in production and productivity of rice and to overcome some of the constraints amenable to short term remedies.

(c) During the Seventh Five Year Plan 1985-90 a special rice production programme for increasing rice production and productivity would be implemented in six eastern states including Orissa. Under this programme, measures will be taken to overcome both short and long term constraints in rice production.

(d) Under this programme all the farmers including Scheduled Castes and Scheduled Tribes will be benefitted.

Amount Released for Small and Marginal Farmers to Increase Production

*717. SHRI LAKSHMAN MALICK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Central Government have recently released some amount in favour of small and marginal farmers as assistance all over the country to enable them to increase agricultural production; and

(b) if so, the details regarding the amount released ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL GHANDRAKAR) : (a) Yes, Sir.

(b) A statement showing the details regarding the amount released during 1984-85 under the scheme is laid on the Table of the Sabha.

Statement

(Rs. in lakhs)

S. No.	Name of the State	Amount released during 1984-85
1.	Andhra Pradesh	591.02
2.	Assam	211.35
3.	Bihar	823.44
4.	Gujarat	220.90
5.	Haryana	139.64
6.	Himachal Pradesh	189.25
7.	Jammu & Kashmir	106.27
8.	Karnataka	341.45
9.	Kerala	275.52
10.	Madhya Pradesh	1090.85
11.	Maharashtra	740.00
12.	Manipur	42.12
13.	Nagaland	76.52
14.	Orissa	495.68
15.	Punjab	205.42
16.	Rajasthan	497.58
17.	Sikkim	5.83
18.	Tamil Nadu	696.92
19.	Tripura	46.06
20.	Uttar Pradesh	1194.94
21.	West Bengal	558.48
	Total	8549.24

(Rs. in lakhs)

S. No.	Name of the Union Territory	Amount Released
<i>II. UTs with legislature</i>		
1.	Arunachal Pradesh ...	156.66
2.	Goa, Daman & Diu ...	20.10
3.	Pondicherry ...	13.65
4.	Mizoram ...	98.94
	TOTAL ...	289.35
<i>III. UTs without legislature</i>		
1.	Andaman & Nicobar Islands ...	6.90
2.	Chandigarh ...	1.76
3.	Dadra & Nagar Haveli ...	1.76
4.	Delhi ...	6.90
5.	Lakshadweep ...	16.50
	TOTAL ...	33.82
GRAND TOTAL—I, II & III =		Rs. 8872.41

Worker's Welfare Programmes

*718. SHRI MOOL CHAND DAGA : Will the Minister of LABOUR be pleased to state :

(a) whether Government have extended the coverage and contents of the Worker's Welfare Programmes with a view to improve production during the last two years ;

(b) if so, the details thereof and results achieved ; and

(c) the steps taken by Government to bar the entry of professional outsiders into the Workers Unions ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The Welfare

Funds Organisation undertakes activities for welfare of the workers employed in Mica, Iron ore, Manganese Ore and Chrome Ore, Limestone and Dolomite Mines and Beedi Industry. The welfare Schemes are implemented and monitored through the regional offices of the Labour Welfare Organisation each under the charge of a Welfare Commissioner. Three new regional offices have been added since 1st April, 1983 to the existing six for better implementation and more effective monitoring of these schemes.

The following further measures have also been taken :

(1) A number of mobile medical units, static dispensaries and static-cum-mobile dispensaries have been set up some of which have already started functioning.

(2) Limit of expenses incurred on diet